ASSETS OF HON'BLE MR. JUSTICE SURINDER GUPTA, HIS SPOUSE AND DEPENDANTS

Dated: 01-10-2013

1.	Immovable property	Description and location	Remarks
1.1	Self	Plot measuring 412 square yards allotted by the New Punjab Judicial Officer Co-op. House Building Society Limited Mohali. (House under construction)	The permission was obtained from the Hon'ble High Court vide letter No. 19003/Vig. XXIX B.5(a) dated 26.5.2010 to purchase one share of plot under the Society.

2.	Bank Deposits/GPF/PPF/shares	Description	Value (₹)
2.1	Self	GPF	21,53,916/-
		PPF	3,78,000/-
		Bank deposits	3,00,000/-
		Shares	(180 shares of Gujrat Industries Limited, 120 shares of Gujrat Consumer Products)
		Insurance Policy with LIC	1,00,000/-
		Investments in infrastructural bonds	20,000/-
		House hold furniture and other articles	10,00,000/- (Appx.)
2.2	Saveen Gupta, wife	PPF	12,96,000/-
		Shares	(500 shares of Gujarat Ambuja Export Ltd.)
		Deposit with Bank/Financial institutions	1,75,000/-
2.3	Rishabh, son	Bank Deposits	1,50,000
		PPF	60,000/-

3.	Ornaments	Description	Weight
3.1	Self	Gold Jewellary	150 grams
3.2	Saveen Gupta, wife	Gold and Diamond Jewellary Silver articles	1010 grams 3750 grams
3.3	Rishabh Gupta, son	Gold Jewellery Silver articles	30 grams 750 grams

Chandigarh:
Dated:01-10-2013

Sd/-
(Surinder Gupta)
Judge